

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 204
CP-106/66/ND/2020

IN THE MATTER OF:

**M/s. CLP Wind Farms (India) Private
Limited**

... Applicant/Petitioner

Under Section: 66

Order delivered on 17.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**Hemant Sethi with Gaurav H Sethi, Advs-For Applicant/Petitioner
Company
Adv. Shankari Mishra for RD**

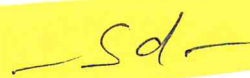
ORDER

Heard, the Ld. Counsels appearing for both the parties.

Order reserved.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**